

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2425/97

New Delhi, this the 19th day of February, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)  
Hon'ble Mr. K. Muthukumar, Member (A)

Shri Om Prakash Roy,  
S/o Sohan Lal Sharma,  
R/o 18, Ishwar Colony,  
Delhi-110 019.

....Applicant  
(By Advocate None)

Versus...

The Director,  
Govt. of NCT of Delhi,  
Directorate of Education  
Old Secretariat,  
Delhi.

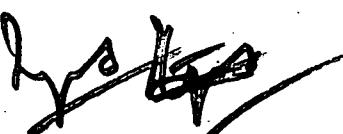
....Respondents

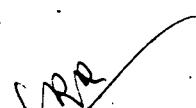
(By Advocate Shri Arun Bhardwaj)

O R D E R (ORAL)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J):

Applicant has filed an MA-408/99 seeking permission to withdraw the OA. Permission is granted. The O.A. is dismissed as withdrawn.

  
(K. Muthukumar)  
Member (A)

  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

cc.